

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 811
TO BE ANSWERED ON 28.04.2016

START-UP VILLAGE ENTREPRENEURSHIP PROGRAMME

811. SHRI P.K. BIJU:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has commenced a technology and innovation based start-up village entrepreneurship programme with database to help new entrepreneurs in different rural part of the country;
- (b) if so, the details thereof; and
- (c) the details of funds allocated, released and utilised along with beneficiaries covered and financial assistance provided under the programme during the last two years and the current year, State/UT-wise including State of Kerala?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a) to (c): The Start-up Village Entrepreneurship Programme (SVEP) is implemented as a sub-scheme under National Rural Livelihood Mission (NRLM) of the Ministry of Rural Development, to promote start-up enterprises in all sectors in rural areas, including technology and innovation based start-ups. Sanction for the roll out of the SVEP has been accorded to 16 states who have expressed their willingness, covering 46 blocks. Initially a baseline and market potential study of the blocks is carried out through the approved Programme Implementing Agency in respect of the State concerned for providing support on the start-ups, handholding and accessing finance to the entrepreneurs. Thereafter a Detailed Project Report thereon detailing the number of enterprises that can be viably supported in the block is submitted by the State to the Ministry for approval. The target of the scheme is to train and support 1.82 lakh entrepreneurs over a period of four years. The SVEP focuses on the enterprises based on the market potential in their vicinity and which would not need a capital of more than Rs.10 lakh. The SVEP targets at setting up enterprises in villages in saturation mode. The SVEP also creates local community cadre (CRP-EP) at village level which provides hand-holding support to the entrepreneurs. The State-wise details of funds allocated and released including that for Kerala is given in **Annexure-I**.

Annexure-I referred to in part (a) to (c) of the answer to Lok Sabha Unstarred Question No 881 for reply on the 28.04.2016

S.N.	STATE	DISTRICT	S.N.	BLOCK	AMOUNT (` Lakh)	
					ALLOCATED	RELEASED
01	Andhra Pradesh	Chittoor	01	Kuppam	120.00	120.00
			02	Srikalahasti		
		Vizianagram	03	Srungavarapukota		
			04	Cheepurupalli		
02	Bihar	Gaya	05	Barchatti	180.00	180.00
			06	Bodh Gaya		
		Muzaffarnagar	07	Musahari		
			08	Maraul		
		09	Dhanarua			
		10	Jandaha			
03	Gujarat	Amreli	11	Khamba	90.00	90.00
		Dahod	12	Garbada		
		Panchmahal	13	Ghoghamba		
04	Haryana	Bhiwani	14	Bawani Khera	60.00	60.00
		Mewat	15	Tauru		
05	Jammu & Kashmir	Ganderbal	16	Lar	60.00	60.00
		Kathua	17	Basholi		
06	Jharkhand	Pakur	18	Littipara	180.00	180.00
			19	Pakunia		
		Ranchi	20	Angara		
		Simdega	21	Kolibera		
		West Singhbhum	22	Khutpani		
23	Manoharpur					
07	Madhya Pradesh	Barwani	24	Rajpur	90.00	90.00
		Dindori	25	Samnagar		
		Sheopur	26	Karahal		
08	Maharashtra	Solapur	27	Barshi	60.00	60.00
			28	Mohol		
09	Nagaland	Dimapur	29	Chumukedima	60.00	60.00
		Kohima	30	Jakhama		
10	Odisha	Mayurbhanj	31	Morada	60.00	60.00
		Rayagada	32	Gunpur		
11	Rajasthan	Ajmer	33	Kekri	60.00	60.00
		Chittorgarh	34	Begun		
12	Telangana	Mahbubnagar	35	Bijinepally	60.00	60.00
		Warangal	36	Eturnagara		
13	Uttar Pradesh	Aligarh	37	Tappal	60.00	60.00
		Mirzapur	38	Chanve		
14	West Bengal	Cooch Behar	39	Dinhata-1	60.00	60.00
		S 24 Parganas	40	Patharpratima		
15	Kerala	Patanamthitta	41	Parakkode	60.00	60.00
		Ernakulam	42	Vaduvukode		
16	Chhattisgarh	Kanker	43	Narharpur	120.00	73.49
		Bastar	44	Bastar		
		Dhamtari	45	Kurud		
		Ambikapur	46	Lakhanpur		
TOTAL					1,380.00	1,333.49

